

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2308
ANSWERED ON:28.03.2012
COMPLAINTS AGAINST EMPLOYEES
Solanki Shri Makhansingh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the details of officers/employees of various departments of the Government of Madhya Pradesh against whom complaints were received in the office of Central Bureau of Investigation till date; and

(b) the details of officers/employees whose offices/houses have been raided on the basis of the said complaints and the number of officers/employees against whom enquiry has been initiated?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (b): Data regarding complaints is not maintained centrally. The complaints against the officers of State Government, are forwarded to the authority concerned for needful action.

As far as CBI is concerned, it has registered 3 cases against officers/ employees of various departments of the Government of Madhya Pradesh on the basis of complaints received in CBI, since 2009, (till 29.2.2012). The data pertaining to raids are not maintained centrally. The details of these cases are at Annexure.